

BUSINESS ADVISORY COMMITTEE

FORTY-FIRST REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 4th December, 1969.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

- | | |
|---|-----------|
| (1) The Union Duties of Excise (Distribution) Amendment Bill, 1969 } (Consideration and passing). | } 3 hours |
| (2) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1969. (Consideration and passing) | |
| (3) The Commission of Inquiry (Amendment) Bill, 1969. (Reference to Select Joint Committee). | 2 hours |
| (4) The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967, as reported by the Joint Committee. (Consideration and passing) | 6 hours |
| (5) The All-India Services (Laying of Regulation before Parliament) Bill, 1969, as passed by Rajya Sabha. (Consideration and passing) | 1 hour |
| (6) The Indian Soldiers (Litigation) Amendment Bill, 1969, as passed by Rajya Sabha. (Consideration and passing) | 1 hour |
| (7) Statutory Resolution to be moved by Sarvashri Kanwar Lal Gupta and Narayan Swaroop Sharma seeking disapproval of the Foreign Exchange Regulation (Amendment) Ordinance, 1969. } | } 3 hours |
| (8) The Foreign Exchange Regulation (Amendment) Bill, 1969. } | |
| (9) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1969-70. | 2 hours |

3. The Committee further recommend that with effect from Friday, the 5th December 1969, till the end of the current session, the House may, on days when there are sittings, sit up to 6.30 P. M.

NEW DELHI :

December 4, 1969
Agrahayana 13, 1891 (Saka).

G. S. DHILLON,
Chairman,
Business Advisory Committee.